

BEFORE SHRI SATISH CHANDRA, JOINT SECRETARY & LEGAL ADVISER
FIRST APPELLATE AUTHORITY
(Under Section 19 of RTI Act, 2005)
Ministry of Law & Justice
Department of Legal Affairs
Room No. 406-B 'A' Wing
Shastri Bhawan, New Delhi – 110001

Appeal No. 23(87)/2012 – IC

IN THE MATTER OF:

Shri Akshay
87, Sindhu, Flat No. 6
Marine Drive
Mumbai-400002

: APPELLANT

Versus

Central Public Information Officer
Ministry of Law & Justice
Department of Legal Affairs
Shastri Bhawan,
New Delhi

: RESPONDENT

Date of Hearing: 31.7.2012

Present:-

1. None present for the Appellant.
2. Shri Nirmal Singh, Director/CPIO
3. Smt. Asha Sota, CAPIO
4. Shri Jagdish Kumar, Section Officer, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001.

ORDER

1. The appellant in his appeal has alleged that the complete information has not been provided to him as requested vide his application dated 28th May, 2012. The CPIO has informed that the appellant had sought information in the nature of query and same is not covered within the ambit of the definition of 'information' as provided under Section 2 (f) of the RTI Act, 2005. I have gone through the application dated 28th May, 2012 and I agree that the views of the CPIO that the information asked for is in the nature of query

and it is also felt that the Appellant is also seeking advice/ Opinion of interpretation of law which can not be provided under RTI Act.

3. The Appeal is disposed off.

4. File is consigned to records.

5. In case, the Appellant is not satisfied/ convinced with this Order, he may file 2nd Appeal before the Hon'ble CIC, 2nd Floor, August Kranti Bhawan, Bhikaji Cama Place, New Delhi- 110066 within the time period as prescribed under the provision of RTI Act, 2005.

(Satish Chandra)

Joint Secretary & Legal Adviser
First Appellate Authority

1. Shri Akshay, 87 Sindhu Flat No. 6, Marine Drive, Mumbai-400002
2. Shri Nirmal Singh, Director/CPIO, D/o Legal Affairs, Shastri Bawan, New Delhi-110001.
- ✓ 3. Shri Jagdish Kumar, Section Officer, Imp. Cell, D/o Legal Affairs, Shastri Bhawan, New Delhi-110001.
4. PPS to Law Secretary for information.

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CPIO

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